NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.59/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON \$6.2017

NAME OF THE PARTIES: Mr. Prakash Mishra

M/s. Durgeshwari Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME Mr. Makesh Mahadgut l.foo. 1. Adu. PooNAM Teddu ilby mo-makesh Mahadgut For Respondent.

2. Sandeef Dharam Tunani afur Makesh Mahede Led afur havita Shevima on fur Sandeepan Mandal i ft Janeshand Co.

ORDER T.C.P. No. 59/397-398/CLB/MB/MAH/2014

- 1. The Learned Representatives of both the sides are present.
- 2. From the side of the Petitioner an adjournment is sought. Granted with the direction that since the matter is listed for "Final Hearing", therefore, no further adjournment shall be allowed.
- 3. Now listed for "Final Hearing" on 5th July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 02.05.2017